## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA STARRED QUESTION NO.: 134 (To be answered on the 26th July 2018)

## CONSTRUCTION OF INTERNATIONAL AIRPORT AT RAJKOT

SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI SHRI DEVUSINH CHAUHAN

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a): whether the Government has started the construction of new international airport at Rajkot and if so, the details thereof along with the total estimated cost of the project, including land acquisition and preconstruction activities;

(b): whether pre-feasibility study for the proposed site has been carried out by

the Airports Authority of India and if so, the findings thereof;

(c): the details of studies/surveys, clearances and NoCs required for the purpose;

(d): whether this project will be undertaken by the Union Government or jointly by the Union Government and State Government or on the Public Private Partnership (PPP) mode and if so, the details thereof; and

(e): whether any employment potential is likely to be generated locally during the construction period of the new international airport, if so, the details thereof and the time-frame by which the new international airport is likely to be operational?

## ANSWER

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Suresh Prabhu)

(a) to (e): A Statement is laid on the table of the House.

Statement in reply to part (a) to (e) of the Lok Sabha Starred Question No.134 for 26.07.2018 regarding "Construction of International Airport at Rajkot".

(a) to (c): Government of India, Ministry of Civil Aviation have granted 'site clearance' and 'in principle' approval to the proposal of Government of Gujarat for setting up of a Greenfield Airport at Hirasar, District Rajkot on 17.03.2017 and 09.10.2017 respectively. Airports Authority of India (AAI) is the implementing agency entrusted by the Government of Gujarat for construction of the airport project. Pre-feasibility study for the project was carried out and found technically feasible for operation of Code-E Aircraft. The estimated project cost is Rs.1405 crores. Environment clearance for the project has been issued. Ministry of Defence has also issued its NOC to the project.

(d): Government of Gujarat is the project proponent in the matter and AAI is

the implementing agency.

(e): There will be sustained requirement of skilled and semi-skilled workers, technical and professional experts during construction/development as well as operation and maintenance of the airport. The projected date for commencement of construction is by October 2018 and proposed date of completion is by 2022.

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a) to (c): A Statement is faid on the table of the House.